

**IN THE INCOME TAX APPELLATE TRIBUNAL (VIRTUAL COURT)
"SMC" BENCH, MUMBAI**

BEFORE SHRI C.N. PRASAD, HON'BLE JUDICIAL MEMBER

ITA NO. 912/MUM/2020 (A.Y: 2011-12)

| | | |
|---|----|---|
| Nehal T. Bhimjyani 301, Fortune 2000 Bandra Kurla Complex Bandra (E), Mumbai -400051 PAN: AABPB4741N | v. | Income Tax Officer – 12(3)(2) Aayakar Bhavan Mumbai -400021 |
| (Appellant) | | (Respondent) |

| | | |
|------------------------------|----------|-----------------------------|
| Assessee by | : | Shri Gaurav Bansal |
| Department by | : | Shri Sanjay J. Sethi |
| | | |
| Date of Hearing | : | 28.09.2021 |
| Date of Pronouncement | : | 01.10.2021 |

ORDER

PER C.N. PRASAD (JM)

1. This appeal is filed by the assessee against order of Learned Commissioner of Income Tax (Appeals)–58, Mumbai [hereinafter in short "Ld.CIT(A)"] dated 11.01.2019 for the A.Y. 2011-12.

2. Assessee through her authorized representative filed a letter through e-mail on 04th April, 2021 and submitted as under: -

"Reg: Nehal T. Bhimjyani Appeal No. ITA 912/Mum/2020 for AY 2011-12

With reference to the above, under instructions of the above, it is submitted that the assessee had opted for VSV and the form 3 has already been issued by the Pr. CIT - 17, Mumbai.

A copy of Form 3 issued by the Pr. CIT is enclosed for the Hon'ble Bench's kind perusal. In view of the above, the appellant withdraws her said appeal before the Hon'ble Bench."

3. On a perusal of the above letter filed by the authorized representative of the assessee and enclosed copy of Form-3 it is noticed that assessee has already filed declaration and undertaking under Vivad Se Vishwas Scheme and received Form-3 from the Revenue accepting the said declaration. Assessee requested for withdrawal of the appeal. Accepting the request of the assessee for withdrawal of appeal, this appeal is dismissed as withdrawn.

4. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced on 01.10.2021 as per Rule 34(4) of ITAT Rules by placing the pronouncement list in the notice board.

Sd/-
(C.N. PRASAD)
JUDICIAL MEMBER
Mumbai / Dated 01.10.2021
Giridhar, Sr.PS

Copy of the Order forwarded to:

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER

(Asstt. Registrar)
ITAT, Mum